

**In the Court of Sh. Sanjay Kumar, HAS, Marriage Officer-cum-Sub-Divisional Magistrate,
Bhoranj, District Hamirpur (H.P.)**

1. Abhishek Kumar s/o Sh. Deep Raj, r/o Village Badhyana, P.O. Lagmanwin, Tehsil Bhoranj, Distt. Hamirpur (H.P.).
2. Anisha d/o Tarlochan, r/o Village Dherian, P.O. Sainiwal, Jalandhar, Punjab.

Versus

General Public

Subject.— Notice of the Intended Marriage.

Abhishek Kumar & Anisha have filed an application under section of Special Marriage Act, 1954 alongwith affidavits and supporting documents in the court of undersigned in which they have stated that they intend to solemnize their marriage within next three calendar months.

Therefore, the general public is hereby informed through this notice that any person who has any objection regarding this marriage can file the objections personally or in writing before this court on or before 30-09-2024. In case no objection is received by 30-09-2024 it will be presumed that there is no objection to the registration of the above said marriage and the same will be registered accordingly.

Issued today on 11-09-2024 under my hand and seal of the court.

Seal.

Sd/-
(SANJAY KUMAR, HAS),
Marriage Officer-cum-SDM,
Bhoranj, District Hamirpur (H.P.).
